

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.201
CA(CAA)/22(AHM)2024

Proceedings under Section 230-232 of Co.Act,2013

IN THE MATTER OF:

EV Nest Private Limited
Mercury EV-Tech Limited

.....Applicant

.....Respondent

Order delivered on: 04/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Yuvraj Thakore, Adv.
For the Respondent :

ORDER

Ld. Counsel for the applicant submitted that they have complied the earlier orders and filed compliance affidavit.

Order is reserved.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)